

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.47/(MAH)/2014  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2017

NAME OF THE PARTIES: Shri Jagdish Deore

V/s.

M/s. Meliorate Clinical Research Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv. Umesh Pawar	Advocate for R-1 to 3	
2	Adv. Akshay Petkar	Advocate for Petitioner	

**ORDER**

**CP No.47/397-398/CLB/MB/MAH/2014**

1. The Learned Representatives of both the sides are present.
2. The Rejoinder of the Petitioner is served on the Respondent, seeking time. Time is granted.
3. The matter is adjourned to **19.04.2017** for final hearing. Date is communicated to both the sides.

**09.03.2017.**

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**